

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 70**

(To be answered on the 29th January 2026)

DEVELOPMENT OF GREENFIELD AIRPORT IN DAHOD

70. **SHRI JASWANTSINH SUMANBHAI BHABHOR**

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) the current status of the Greenfield Airport project in Dahod district of Gujarat, subsequent to the completion of pre-feasibility and Obstacle Limitation Surface (OLS) surveys;
- (b) the expected timeline fixed for the commencement of construction and the projected date for the operationalisation of the said airport; and
- (c) the total expenditure sanctioned by the Government for this project under the Greenfield Airports Policy?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) & (b): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008. As per the policy, if any airport developer including State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to GoI for 'Site Clearance' followed by 'In-Principle' approval.

On the request of State Government of Gujarat (GoG), multi-disciplinary team of Airports Authority of India (AAI) visited the proposed site location for development of a Greenfield airport in Dahod. The study report for this site as well as another relocated site has been sent to GoG by AAI.

GoI has not received any proposal seeking 'Site Clearance' under GFA Policy for development of a Greenfield airport in Dahod. Further, the timeline for completion

of the airport projects depends upon several factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.

(c): As per GFA Policy, 2008, the responsibility of the implementation of airport project including its funding rests with the Project Proponent.
